

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 2595
ANSWERED ON 04/08/2026

**REVAMPED RASHTRIYA GRAM SWARAJ ABHIYAN PROJECTS IN ANDHRA
PRADESH**

2595. DR. GUMMA THANUJA RANI:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government has reviewed the reasons for non-approval of economic development and income generation projects under the Revamped Rashtriya Gram Swaraj Abhiyan in Andhra Pradesh, if so, the details thereof;
- (b) whether the Government has received proposals from Andhra Pradesh for rural livelihood, tourism, food processing or Self Help Group-based economic development projects under the Scheme; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) to (c) Panchayat, being a “Local Self Government”, is a State subject and part of the State List of the Seventh Schedule of the Constitution of India. Accordingly, strengthening Panchayat capacity is primarily the responsibility of States/UTs. However, the Ministry is implementing a Centrally Sponsored Scheme, namely the Revamped Rashtriya Gram Swaraj Abhiyan (RGSA), w.e.f. financial year 2022-23, with the objective of supporting Panchayati Raj institutions (PRIs) by imparting training to Elected Representatives (ERs) and other stakeholders to develop leadership abilities, thereby enabling Gram Panchayats to function effectively across all States/UTs.

Under RGSA, Innovative and Economic Development and Income Enhancement is one of the components in which GP/cluster of GPs are being funded for micro projects on economic development and income enhancement. Financial assistance in the form of viability gap funding for micro projects catering to subject areas enlisted in the Eleventh Schedule of the Constitution for devolution to Panchayats is provided based on the merit of the proposal and its viability and sustainability.

During FY 2025-26, the State of Andhra Pradesh has submitted 9 projects focused on rural livelihood, eco-tourism and Self-Help Groups, under the Innovative and Economic Development and Income Enhancement component of RGSA. Out of these, the Ministry has sanctioned 4 projects to the State of Andhra Pradesh amounting to Rs.16.50 crore, and the remaining 5 projects were deferred due to limited availability of time for implementation. The details of these projects may be seen at *Annexure-I*.

Annexure-I

Annex refer to in reply to Part (a) to (c) of the Lok Sabha Unstarred Question No. 2595 to be answered on 04/08/2026

The details of Innovative and Economic Development and Income Enhancement Projects submitted by the State of Andhra Pradesh under Revamped RGSA during FY 2025-26

S.No.	Project Name	Objectives	Proposed Cost (Rs. in crore)	Decision of the Committee
1.	Araku – Camping and Caravan Villages (Innovative)	Establishment of an iconic bamboo-built campus including stays, processing zones, wellness pods, trails, café, and workshops	5.00	Recommended the same with an amount of Rs.5.00 crore and being an income generation project in nature, shifted under the Economic Development and Income Enhancement component.
2.	Kuchipudi – Heritage Village (Innovative)	i. Preserve and promote the cultural heritage of Kuchipudi village ii. Create sustainable livelihood opportunities for local residents iii. Improve infrastructure and visitor experience	3.00	Recommended the same with an amount of Rs.3.00 crore and being an income generation project in nature, shifted under the Economic Development and Income Enhancement component.
3.	Etikoppaka – Toy Village (Innovative)	i. Safeguard the traditional Etikoppaka toy craft ii. Develop tourism infrastructure to increase footfall and market access; iii. Generate direct and indirect employment, particularly for women and youth;	3.00	Recommended the same with an amount of Rs.3.00 crore and being an income generation project in nature, shifted under the Economic Development and Income Enhancement component.
4.	Empowerment of Gram Panchayats to bring about Behavioral Change on Solid Waste Management Practices in Rural Households of Andhra Pradesh	Dedicated team of 6000 Community Resource Persons (CRPs) will be deployed to provide hands-on training to 60 lakh households to bring about Behavioral Change	6.00	Recommended with an amount of Rs.5.50 crore subject to the condition that 5500 Community Resource Persons (CRPs) as proposed in the Annual Action Plan of the State, to

	(Innovative)	on Solid Waste Management		be taken into consideration.
5.	Araku – Craft Village (Innovative)	i. Completion of 60 existing shop structures into 30 functional retail spaces. ii. Establishment of a Craft Bazaar.	3.50	The Committee took consideration of the proposal and decided that it may not be considered at this stage due to limited availability of time.
6.	Gandikota – Lemon village (Innovative)	i. To develop essential tourist amenities, ii. To promote local agriculture, and create employment opportunities through the establishment of a Market Plaza, Lemon Experience Center and Electric and Solar Buggies.	3.00	The Committee examined the proposal and decided to defer it in view of paucity of time to complete the activity within this financial year.
7.	Maredumilli – Bamboo Village (Innovative)	i. Establishment of Andhra Bamboo Innovation Center ii. Establishment of an iconic bamboo-built campus including stays, processing zones, wellness pods, trails, café, and workshops	3.00	The Committee examined the proposal and decided to defer it in view of paucity of time to complete the activity within this financial year.
8.	Lepakshi – Silk Village (Innovative)	i. Establishment of an Information Centre with interactive exhibits. ii. Development of a Silk Experience Centre with hands-on activities.	3.00	The Committee examined the proposal and decided to defer it in view of paucity of time to complete the activity within this financial year.
9.	Uppada – Weaver Village (Innovative)	i. Development of Weavers Street for local artisans. ii. Construction of Flying Decks for a unique coastal experience.	3.00	The Committee examined the proposal and decided to defer it in view of paucity of time to complete the activity within this financial year.
